

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

LOK SABHA

**UNSTARRED QUESTION NO.4431
ANSWERED ON 19.03.2026**

POWER SUPPLY IN TAMIL NADU

4431. THIRU D M KATHIR ANAND:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Tamil Nadu Power Distribution Corporation Limited (TNPDC) has stepped up procurement swap deals and transmission upgrades and requested the Union Government to provide 1500 MW to meet the high power demand and ensure uninterrupted supply during the upcoming Tamil Nadu Assembly election period, if so, the details thereof and the action taken by the Union Government in this regard;
- (b) whether Central Electricity Authority (CEA) Resource Adequacy Plan has estimated that the peak power demand of Tamil Nadu may reach 24000 MW and the highest daily consumption may exceed six hundred million units by April 2026, if so, the details thereof;
- (c) the proactive measures taken by the Union Government for the supply of the requested power to Tamil Nadu from central power plants located in other States; and
- (d) the list of power infrastructure development projects initiated by the Union Government in Tamil Nadu particularly in the Vellore Parliamentary Constituency?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c): As per 'Resource Adequacy Plan (RAP)' prepared by State of Tamil Nadu in consultation with Central Electricity Authority (CEA) for the period till 2034-35, projected peak demand and annual energy consumption during financial year 2026-27 is envisaged as 23,314 MW and 1,62,726 MUs respectively.

To meet peak summer demand, TNEB Ltd. has taken several advance measures as under:

- (i) Tamil Nadu Power Distribution Corporation (TNPDC) has concluded Medium-Term Power Procurement arrangements for about 2,700 MW for a period of five years and Short-Term Power procurement arrangements for about 3,500 MW during the months of March, April and May to meet the anticipated increase in summer demand.
- (ii) TNPDC has entered into a power swap arrangement with Uttar Pradesh Power Corporation Limited (UPPCL) for 500 MW during the period from 01.03.2026 to 15.04.2026.

(iii) Recently, the State has added 800 MW coal based thermal capacity i.e North Chennai Thermal Power Station Stage-III (800 MW) with Commercial Operation Date on 24.01.2026. State already optimized its hydro resources during the months of November, December and January, so that full hydro capacity is available during the high-demand summer months of March, April and May.

(iv) The State has added a total of 1,924 MVA of new substation Transformation capacity, 1,606 MVA of additional Transformation capacity in existing substations and 452 km of Transmission lines in FY 2025-26

In addition to the above, state of Tamil Nadu had requested for additional allocation of 1500 MW power. Subsequently, the Ministry of Power (MoP) has allocated 329.36 MW of firm power from the Farakka Super Thermal Power Station (Stage I & II) to Tamil Nadu in November, 2025, which is extended up to 31.05.2026 with view to ensure uninterrupted power in the state.

(d): The details of power infrastructure development projects initiated by the State/ Central Government in Tamil Nadu are given below;

(i) Generation:

There are four under construction thermal power projects of capacity 5,140 MW in the State of Tamil Nadu. The details are given at Annexure.

(ii) Transmission:

Currently five Inter State Transmission System (ISTS) projects are under implementation in Tamil Nadu for integration of Renewable Energy (RE)/ non-fossil generation and grid-strengthening and its details are given below:

(A) Transmission System under ISTS for evacuation of power from Kudankulam Nuclear Power Plant (Unit-3& 4 - 2x1000MW).

(B) Augmentation of 2x500 MVA, 400/230 kV transformation capacity 3rd & 4th ICTs (Interconnecting Transformer)] at Karur Pooling Station.

(C) Augmentation of Transformation capacity at 400/230KV Tuticorin-II Gas-Insulated Switchgear (GIS) Pooling Station in Tamil Nadu by 500 MVA, 400/230 KV ICT (6th).

(D) Augmentation of 1x500 MVA, 400/230 kV ICT (7th) at Tuticorin-II GIS SubStation.

(E) Augmentation of Transformation capacity by 1x500 MVA, 400/230 kV ICT (4th) at Kalivanthapattu s/s in Tamil Nadu.

Further, Ministry of New and Renewable Energy (MNRE) has approved Intra State Transmission System (In-STS) projects under Green Energy Corridor (GEC)-II Scheme in Tamil Nadu, which are being implemented by Tamil Nadu Transmission Corporation Limited (TANTRANSCO), the list of projects under GEC-II are given below:

(A) 400 kV line associated with Samugarengapuram 400/230-110 kV SS (Sub Station)

- (B) 230/110 kV line associated with Samugarengapuram 400/230-110kV SS**
- (C) Establishment of 230/110 kV Digital substation at Poolavady 230 kV SS.**
- (D) 230/110 kV line associated with Poolavadi 230 kV SS**
- (E) Establishment of 230/110 kV Substation at Muppandal**
- (F) 230/110 kV line associated with Muppandal 230 kV SS**

(iii) Distribution:

With the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution sector, Government of India launched 'Revamped Distribution Sector Scheme' (RDSS) in July 2021. A key objective of the RDSS is to reduce the 'Aggregate Technical and Commercial' (AT&C) losses to pan-India levels of 12-15 % and the gap between 'Average Cost of Supply' (ACS) and 'Average Revenue Realized' (ARR) to Zero. Under the scheme, financial assistance is being provided to the eligible Distribution Utilities for upgradation of distribution infrastructure and smart metering works in the country including Tamil Nadu, for enhancing the efficiency of the distribution network and reduce losses in the system.

Under the RDSS Scheme, distribution infrastructure works of Rs 1.53 lakh crores and smart metering works of Rs 1.31 lakh crores have been sanctioned for the country. Under this scheme, Rs 19,235 crore for smart metering projects and Rs 9,568 crore for distribution infrastructure works have been sanctioned for Tamil Nadu including Vellore Parliamentary Constituency. Following power distribution infrastructure works amounting to Rs 776 crore have been sanctioned in the Vellore Parliamentary Constituency under RDSS:

- (A) Agriculture Feeder Segregation (AFS): 54 number of feeders.**
- (B) High Voltage Distribution System (HVDS): 10 number of feeders.**
- (C) Separation of Double Distribution Transformer: 04 number of feeders.**
- (D) Auxiliary cable for Distribution Transformers (DT): 9058 DTs.**
- (E) Smart meters: 8,00,606 consumers, 9058 DTs and 213 feeders.**

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 4431 ANSWERED IN THE LOK SABHA ON 19.03.2026**

The details of under construction thermal power projects in the State of Tamil Nadu:

Sl. No.	Name of the Project	Sector	Unit No.	Capacity (in MW)
1.	Kudankulam Nuclear Power Plant (KKNPP)	Central	3	1,000
			4	1,000
2.	Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI)		1	500
3.	Udangudi Super Thermal Power Plant(Stage-I)	State	1	660
			2	660
4.	Ennore Special Economic Zone(SEZ)		1	660
			2	660
Total				5,140
